

han has gone down resulting in severe crisis of drinking water:

(b) whether any scheme for lifting drinking water from River Chambal and supplying it to the people is under consideration of Union Government; and

(c) if so, the time by which the approval is likely to be granted in this regard and the work likely to start thereon?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) The water level in wells in Dhaulpur and Bharatpur districts has gone down creating drinking water problems in some villages.

(b) No, Sir.

(c) Does not arise.

[English]

### Decrease in Water Table in the Country

5472. SHRI M. BAGA REDDY:  
SHRI Y.S. RAJA SEKHAR  
REDDY:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the water table is going down in the country especially in the Irrigation Wells sector;

(b) if so, the reasons therefor;

(c) the remedial measures being taken by Union Government to stabilise the water level; and

(d) the steps being taken to meet the demands of drought prone areas of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) While no general decline has been recorded in the ground water table in the country, declines as well as rises in ground water levels have been recorded in different localised pockets.

(b) Ground water levels decline when extraction exceeds recharge. This may be due to deficient rainfall or high levels of extraction of the annually replenishable resource.

(c) Preventive and remedial measures to prevent declines include appropriate land and water management practices to conserve and augment ground water, artificial recharge, restrictions on institutional finance in Blocks with high stage of development, and control and regulation of ground water development.

(d) Planning and implementation of ground water development schemes are carried out by the State Governments. However, under the National Drinking Water Technology Mission, during the period 1987-88 to 1989-90, an assistance of Rs. 109 lakhs was given to the Government of Andhra Pradesh for schemes for constructing water harvesting structures.

### SC/ST J.E. in D.W.S. and S.D.U.

5473. SHRI J.P. AGARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Water Supply and Sewage Disposal Undertaking has appointed a large number of Junior Engineers (E&M) of general category since 1979 onwards against vacancies reserved for SCs/STs against Government directives/rules;

(b) if so, the details thereof;